

DISTRICT AND SESSIONS COURT, PUNE

- Read :-** 1) High Court Notification No. A-1201/2018 (Ad-hoc) dated: 01/12/2018.
2) High Court Notification No. A-3902/2018, dated: 01/12/2018.

No.Gen./J.O./105/2018

Date:17/12/2018

ORDER

In view of the Hon'ble High Court Notification referred herein above, the undersigned is pleased to pass the following order.

Part - I

The Hon'ble High Court, Bombay has posted Smt. A. D. Lokhande, 3rd Additional Judge, Small Causes Court, Pune as Judge, Small Causes Court, Pune. She shall preside over the file of Shri. S. G. Nandimath, the then Judge, Small Causes Court, Pune and shall occupy the Court Hall No.22, First Floor, Small Causes Building, Pune with effect from 19/12/2018 B.N.

PART - II

The following Judicial Officers mentioned in column No.2 who are transferred and posted on promotion as per Column No.3, they shall preside over the file mentioned in Column No.4 and shall occupy the Court Hall as per Column No.5. The Judicial Officers mentioned in column No.2 be relieved on 18/12/2018 A.O.H. to take over the charge of their new posting with effect from 19/12/2018 B.O.H. Charge of the Judicial Officer mentioned in Column No.2 is kept as per standing order until further order.

| Sr. No. | Name of Judicial officers and their designation | New Posting | To preside over the file previously held by | Court Hall |
|---------|---|--|--|--|
| 1 | 2 | 3 | 4 | 5 |
| 1 | Shri. N. K. Joshi Judicial Magistrate, First Class, Khadki (Cannt.), District Pune | 5 th Additional Judge, Small Causes Court, Pune | Shri.V.P.Adone the then Additional Judge, Small Causes Court, Pune | Court Hall No.31 First Floor, Small Causes Court Building. |
| 2 | Smt.S. G. Agrawal Joint C.J.J.D. & J.M.F.C., Pimpri- Chinchwad, District Pune | 6 th Additional Judge, Small Causes Court, Pune | Smt.A.D.Lokhande the then 3rd Additional Judge, Small Causes Court, Pune | Court Hall No.15 Ground Floor, Small Causes Court Building. |

| Sr. No. | Name of Judicial officers and their designation | New Posting | To preside over the file previously held by | Court Hall |
|---------|--|--|---|--|
| 3 | Smt.H. R. Jadhav 2 nd Joint C.J.J.D. & J.M.F.C., Pune (Court No.9) | 7 th Additional Judge, Causes Court, Pune | Smt.R.U.Malvankar the then 2nd Additional Judge, Small Causes Court, Pune | Court Hall No.25, First Floor, Small Causes Court Building. |

PART-III

There will be only change in the designation of the following Judicial Officers with effect from 19/12/2018.

| Sr. No. | Name of Judicial officers and Present Posting | New Designation |
|---------|--|---|
| 1 | Shri. R. K. Khomane 4th Additional Judge, Small Causes Court, Pune | Additional Judge, Small Causes Court, Pune |
| 2 | Smt. M. S. Bhadane 5th Additional Judge, Small Causes Court, Pune | 2nd Additional Judge, Small Causes Court, Pune |
| 3 | Smt. M. S. Sahastrabudhe 6th Additional Judge, Small Causes Court, Pune | 3rd Additional Judge, Small Causes Court, Pune |
| 4 | Shri. Vaibhav V. Kulkarni 7th Additional Judge, Small Causes Court, Pune | 4th Additional Judge, Small Causes Court, Pune |

Charge report be prepared accordingly.

Order regarding files and assignment being passed separately.

Inform all the Judicial Officers concerned accordingly.

Sd/-

(Shrinivas B. Agrawal)
Principal District Judge and
Sessions Judge, Pune.

Place : Pune
Date :17/12/2018

Copy forwarded with compliments to :-

- 1 Hon'ble Registrar General, High Court, Bombay.
- 2 All Concerned Judicial Officers
- 3 Registrar, District Court/Small Causes Court, Pune.
- 4 P. A. to Principal District Judge and Sessions Judge, Pune.
- 5 All branches in District Court, Pune.
Administration-T. A. Bill/Technical, Criminal-Civil Side/Computer/G. O. Section/
Record /Inspection/Nazir/Lib./Legal Aid/D.G.P./M.A.C.T.
- 6 Superintendent/Asst. Superintendent, Small Causes Court, Pune
- 7 The Asst. Superintendent, Khadki/Pimpri-Chinchwad/Court No.9, Pune

By order,



Registrar,
District Court, Pune